

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO.1870
TO BE ANSWERED ON 19.12.2022

Parity in Emission Standards

1870. SHRI CHANDRA SEKHAR SAHU:
SHRI RAHUL RAMESH SHEWALE:
DR. PRITAM GOPINATHRAO MUNDE:
SHRI GIRISH BHALCHANDRA BAPAT:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether it is a fact that the standards set for the emissions from the giant Calcinated Petroleum Coke (CPC) Industries and the Micro, Small and Medium Enterprises (MSMEs) Sector Units are uniform despite the differences in the size of the Units and the volumes of emission and if so, the details and the facts thereof;
- (b) whether the giant Industry Sectors like Aluminium, Integrated Iron & Steel, Cement, Thermal Power Plant etc. have been given significant relaxation in respect of PM and SO₂ emission standards despite their high polluting potential and if so, the details thereof and the reasons therefor;
- (c) whether the Government proposes to review the same and bring about a parity in this regard and if so, the details of the corrective steps taken in this regard; and
- (d) whether the Union Government proposes to relax the PM and SO₂ emission standards for MSME and CPC Units in order to sustain them under Atmanirbhar Bharat and as a prime sector in the field of employment and if so, the details in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

(a) and (b) Based on recommendations of Peer and Core Committee of Central Pollution Control Board (CPCB) the draft emission standards for Calcined Petroleum Coke (CPC) Industries was notified by Ministry on 31.05.2022 vide G.S.R. 405(E) in Gazette of India for seeking comments/suggestions from the stakeholders. The draft notification for Calcined Petroleum Coke (CPC) Industries prescribes uniform emission norms for Particulate Matter (PM) and Sulphur-di-oxide (SO₂) irrespective of the size of the industrial unit.

The emission standards for different industrial sectors are developed based on unit process /unit operation, the best available / practicable techniques and also considering techno-economic feasibility. There is no relaxation in respect of PM and SO₂ emission standards to the Aluminium, Integrated Iron & Steel, Cement, Thermal Power Plant etc. The emission standards notified for aforementioned sectors are at Annexure-I.

(c) and (d) No such proposal is under consideration by the Ministry.

Notified source emission Standards of PM and SO₂

S. No.	Sector	PM (mg /Nm ³)	SO ₂ (mg /Nm ³)				
1.	Aluminum	i. Calcination – 250 ii. Green Anode Shop – 150 iii. Pot room - 150	-				
2.	Iron & Steel (Blast Furnace)	1. Existing Unit – 50 2. New Unit - 30	1. Existing Unit – 250 2. New Unit- 200				
3.	Cement (Without co-processing)	1. Rotary kiln – 30 2. Vertical Shaft Kiln - 50	1. Rotary kiln – 100 2. Vertical Shaft Kiln - 50				
4.	Thermal Power Plant	Unit Installed					
		Before 31.12.2003	01.01.2003 to 31.12.2016	From 01.01.2017	Before 31.12.2003	01.01.2003 to 31.12.2016	From 01.01.2017
		100	50	30	600 for capacity < 500 MW	200 for capacity > 500 MW	100